IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.14
I.A No.433, 546, 759, 774/2023 in
C.P. (IB) No.88/BB/2022

IN THE MATTER OF:

Pratistha Commercial Private Limited	...	Petitioner
Vs		
Kavi Protein and Feed Private Limited	..	Respondent

Order under Section 9 of I & B Code, 2016

Order delivered on 02.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	:	Shri Vineeth Reddy
		Ms. Pratibha S. Hiremath
For Suspended Board:		Shri Jasjeeth Singh

ORDER

1. Heard the Ld. Counsel for the RP and Suspended Board of Directors.
2. The Counsel stated that the matter is pending before the Hon'ble NCLAT and stay is continuing.
3. List all the IAs and C.P on **27.08.2024.**

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)

Gayathri